

Loans for Rural Infrastructure Programmes

221. SHRI U.V. KRISHNAMRAJU : Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state :

(a) whether the Government have sanctioned loans for Rural infrastructure programmes in different States;

(b) if so, the details thereof, State-wise;

(c) whether any loan has been provided for Rural infrastructure programmes in Andhra Pradesh; and

(d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF RURAL AREAS AND EMPLOYMENT (SHRI BABAGOUDA PATIL) : (a) to (d) Ministry of Rural Areas & Employment has not sanctioned any loans to any State for rural infrastructure programmes.

[Translation]

B.Ed. Through Correspondence Course

222. SHRI JAYSINHJI CHAUHAN : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether the Government propose to give the facility of doing B.Ed. course through correspondence to graduate Assistant teachers working under the Delhi Government;

(b) if so, the details thereof;

(c) the criteria fixed for providing such facility and the names of Universities from where they can get B.Ed. education;

(d) the reasons for not providing this facility to the Assistant teachers for the last so many years; and

(e) the steps taken by the Government in this regard?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT, MINISTER OF SCIENCE AND TECHNOLOGY AND MINISTER OF DEPARTMENT OF OCEAN DEVELOPMENT (DR. MURLI MANOHAR JOSHI) : (a) to (e) According to the information furnished by Delhi Government, qualified Assistant teachers are given permission to prosecute higher studies like other teachers on their request provided the course of study is in line with the nature of their duties and such permission does not hinder the discharge of their duties. This facility has been available to such teachers in the past also.

According to guidelines issued by National Council for Teacher Education, full-time regular teachers of recognised schools with at least two years

of teaching experience are eligible for admission to B.Ed. programme through distance education mode offered by a University in their area.

[English]

Citizen Register Scheme

223. SHRI C.P.M. GIRIYAPPA : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the Government propose to initiate a citizen register scheme in the country; and

(b) if so, the details thereof?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI) : (a) and (b) Yes, Sir. There is a proposal for compulsory registration of all citizens/non-citizens and to issue Identity Cards to all citizens of the age of 14 years and above. The details in this regard are being worked out. In addition, persons below 14 years are proposed to be compulsorily registered under the Registration of Births and Deaths Act, 1969.

FCI Godowns in Kerala

224. SHRI MULLAPPALLY RAMACHANDRAN : SHRI T. GOVINDAN :

Will the Minister of FOOD AND CONSUMER AFFAIRS be pleased to state :

(a) the number of godowns constructed under construction in Kerala, location-wise and capacity-wise;

(b) whether the Government propose to construct more godowns in the State;

(c) if so, the details thereof, location-wise; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND CONSUMER AFFAIRS (SHRI SATYAPAL SINGH YADAV) : (a) The number of godowns of Food Corporation of India and Central Warehousing Corporation construction/under constructed in Kerala location-wise and capacity-wise are indicated in the attached statement-I-II respectively.

(b) and (c) Yes, Sir. Location-wise details of godowns proposed to be constructed by FCI/CWC are as under :-

S.No.	Centre	Capacity ('000 MT)
1	2	3

I. Food Corporation of India

1.	Payyanur	30.00
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